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1795. श्री पंढरीनाथ सीतारामजी पाटिल : क्या योजना मंत्री यह बताने की कृपा करेंगे

- (क) क्या पांचवी पंचवर्षीय योजना का प्रारूप तैयार करते समय मध्य प्रदेश के आधिक पिछडेपन को ध्यान में रखते हुए उसे कोई विशेष रकम आबंटित की गई है; और
- (ख) यदि हां, तो उसका ब्यौरा क्या

■(•[SPECIAL ALLOCATIONS TO MADHYA **PRADESH**

1795. SHRI P. S. PATIL: Will the Minister of PLANNING be pleased to state

- (a) whether any special allocations have been made for Madhya Pradesh in view of its economic backwardness, while preparing the draft Fifth Five Year Plan: and
 - (b) if so, the details thereof?]

योजना मंत्रालय में राज्य मंत्री (श्री मोहन धारिया): (क) पांचवीं योजना के प्रति द ष्टिकोण को अन्तिम रूप देने के बाद, पांचवीं योजना के प्रारूप की रूपरेखा तैयार करने का काम शरू किया जायेगा । तदनसार राज्यों की पांचवीं योजनाओं के समस्त परिव्ययों के बारे में अभी कोई निर्णय नहीं किया गया है। इन परिव्ययों के निर्धारण में कतिपय राज्यों के सापेक्ष पिछडेपन सहित अनेक बातों को ध्यान में रखना होगा ।

(ख) प्रश्न नहीं उठता ।

t[THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) After the fmaiization of the Approach fo Fifth Plan the preparation of the Draft

t[] English translation.

Outline of the Fifth Plan would be undertaken. As such no decision has been taken so far on the overall outlays for the Fifth Plans of States in the determination' of which many factors will have to be kept in view including the relative backwardness of certain States.

to Questions

(b) Does not arise.]

TAKING OF LIQUOR BY AN OFFICER OF **B.A.R.C.** IN OFFICE PREMISES

1796. SHRI SANDA NARAYANAPPA: Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether Government's attention has been drawn to the fact that an Officer of Bhabha Atomic Research Centre, Bombay celebrated his promotion recently as Director in the Centre by openly taking liquor along with his colleagues in the office premises;
- (b) if so, whether Government have taken any action against the officer; and
 - (c) if not, the reasons therefor?

PRIME **MINISTER** MINISTER OF ATOMIC **ENERGY** (SHRIMATI INDIRA GANDHI): (a) A private party financed by contributions from the participants was held in the officers' mess of the Bhabha Atomic Research Centre, Trombay on lune 21. 1972 to felicitate an officer of the Centre on his appointment as a Director. Alcoholic refreshments were served at this party. The participants possessed valid permits for the consumption of liquor and hence did not violate any law in force in the

(b) and (c) Do not arise.

COLLECTION OF SALT CESS IN STATES

1797. SHRI I. K. KALANIA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the amount of salt cess collected from Maluwa, Bhavnagar, Jafrabad, Bherai and Victor from 1968 to 1972, year-wise;

- (b) whether the cess so collected has been spent for the object for which it has been levied and collected; if so, the details thereof;
- (c) the total collection of this cess for the year from 1968 to 1972 for the Saurashtra area and the details of the expenditure incurred for the object tor which it has been collected; and

(d) the details of the demand placed by the Government of Gujarat for utilisation of this salt cess fund; work-wise and programme-wise?

THE DEPUTY MINISTER IK THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHE-SHWAR PRASAD): (a) to (.c) The amounts of cess collected is indicated below:—

						1968-69	1969-70	1970-71	1971-72
						R4.	Rs.	Rs.	R4:
	(i)								
1	Maluwa	gr.	È	12	4	16,097.00	50,514.37	10,355+34	21,437.50
2	Bhavnagar		*	(*)	4	4,69,812.04	4,35,024.58	3,59,188.25	2,90,086.60
3	Jafrbad	÷	1	27		76,050.00	36,535.50	39,842.02	47,726.94
1	Bherai	÷	ě	¥	3	37,256.00	23,455*00	72,537.50	55,600.00
5	Victor	*	į	š.,		1,17,500.00	1,00,850-00	1,86,600.00	1,84,450.00
	(ii) Saurashtra	area	×	6		37,92,560.00	34,52:533.00	30,31,182.00	33,44,211.00

The incidence of cess collected from the salt works is ultimately passed on to consumers who are spread all over the country. The proceeds of cess collected are credited to the General Revenues of the Government of India. These are utilised, after deducting the cost of collection as determined by the Central Government, if Parliament by appropriation made by law in this behalf so provides, on all or any of the following objects, namely:

- (a) meeting the expenditure incurred in connection with the salt organisation maintained by the Central Government;
- (b) meeting the cost of measures taken in connection with the manufacture, supply and distribution of salt by Union agencies and the regulation and control of the manufac-

ture, supply and distribution of salt by other agencies; and in particular, measures for—

- (i) the establishment and maintenance of research stations and model salt farms;
- (ii) the establishment, maintenance and expansion of salt factories;
 - (iii) fixing-the grades of salt;
- (iv) promoting and encouraging cooperative effort among manufacturers of salt; and
- (v) promoting the welfare of labour employed in the salt industry.

The total cess collected and the amounts utilised in the country as a whole, during the last four financial years are given below:

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(d) The following are the item-wise break-up of the works asked for by the Government of Gujarat:—

		K2.
1	Roads	1,84,74,747.00
2	Dispensaries .	1,00,528.00
3	Rest Sheds .	15,470.00
4	Water Supply .	7,93,149.00
5	Miscellaneous ,	1,70,000-00
6	School Building	1,04,215.00
7	Jetty	9,75,800.00
	TOTAL	2,06,33,909.00

it is not possible to break up (he expenditure incurred on the Salt Organisation and the cost of collection of cess, area-wise. The expenditure incurred on -developmental and welfare works in Maluwa, Bhavnagar, Jafrbad, Bherai and Victor and in the Saurashtra area during the financial years 1968-69, 1969-70, 1970-71 and 1971-72 are given below:—

Of these, works at *A* total estimated cost of Rs. 31,76,327 were approved for execution by the Gujarat Regional Ad visory Board for Salt and Central Advisory Board for Salt at their meetings held on 29-8-1972 and 2-12-1972, respectively.

t [STALL OF KHADI AND VILLAGE INDUS-एशिया '72 त्रदर्शनी में खादी तथा ग्रामीद्यीग आयोग का स्टाल

1798 श्रीमतो विद्यावती चतुर्वेदी: क्या औद्योगिक विकास तथा विज्ञान और प्रीदयोगिकी मंत्री यह बताने की कृपा करेंगे कि:

- (क) एकिया '72 में खादी तथा ग्रामोद्योग आयोग के स्टाल पर विभिन्न मुख्य मदों के अन्त-गत जो धनराणि खर्च की गई है उसका ब्यौरा क्या है; और
- (ख) क्या प्रदर्शनी में स्टाल के कार्य के लिए टेंडर आमंतित करने की प्रणाली आदि अपनाई गई थी; यदि नहीं तो उसके क्या कारण हैं और उसके लिये उत्तरदायी व्यक्ति का नाम क्या है।

TRIES COMMISSION IN 'ASIA 72' EXHIBITION

1798. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the details of the total amount of expenditure incurred under various main heads on the stall of Khadi and Village Industries Commission in the Asia '72; and
- (b) whether the system of inviting tenders etc. was followed for the work on the stall in the exhibition; if not, the reasons therefor and the name of the person responsible for the same?